

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI**

Original Application No. 117 of 2025 (SZ)

[Earlier O.A. No. 296 of 2025 (PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO
MOTU based on the News Item in
The Siasat Daily dt: 25.05.2025 titled,
"Neglected Katora Houz in
Hyderabad's Golconda Fort Cries
for attention".

And

Member Secretary,
Central Pollution Control Board,
Delhi and Ors.

...Respondent(s)

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Place: Chennai
Date: 09.06.2026



Counsel for the 2nd respondent

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REPORT FILED ON BEHALF OF THE 2ND RESPONDENT

I, T. Srinivasa Rao, Deputy Executive Engineer, Sub Division No.I, Hussain Sagar Lake Division, M.G. Road, Secunderabad, do hereby solemnly swear and state on oath as follows:

1. I submit that, I am working as Deputy Executive Engineer, Sub Division No.I, Hussain Sagar Lake Division, M.G. Road, Secunderabad and as such, I am well acquainted with the facts of the case and I am deposing this report based on the records available with this respondent and in view of the order dated 09.03.2026 of the Hon'ble National Green Tribunal, Southern Zone in OA No. 117 of 2025 (SZ).
2. I submit that with reference to the Hon'ble NGT, Southern Zone, Chennai-OA No.117 of 2025 on the news item published in the Siasat Daily dated 25.05.2025 with caption "Neglected Katora Houz in Hyderabad's Golconda Fort Cries for attention", the Katora Houz Lake (ID No-4601). Golkonda(V&M), Hyderabad District is a Final Notified Lake by HMDA and the FTL area of the lake is 8.100 Acres.

3. It is further submitted due to development took place in the watershed and surroundings of the lake lead the sewage water entering into the Lake and Garbage, debris were dumped in the FTL area of the Lake.
4. It is submitted that in this regard, the Commissioner, GHMC accorded approval for the work "Restoration and diversion of Sewage water at Katora Houz Lake(I.D-4601), Golkonda(V&M), Hyderabad District vide File No: ENGP/WP/LKS/NW/0056/2022/DEE-1-HSLD-GHMC, dated 12.04.2023 for an amount of Rs 184.00 Lakhs.
5. It is submitted that the following works were taken up and completed.
 - Diversion of Sewage water entering into the lake by laying pipe line.
 - Restoration of Inlet and outlet for free flow of surplus water.
 - Removal of debris, dismantled materials & silt from the Tank bed.
6. It is further submitted that the Katora Houz lake is periodically maintained by the GHMC Maintenance wing.

For the aforementioned facts and circumstances, it is therefore prayed that this Tribunal may be pleased to dispose of the O.A. No. 117 of 2025 and pass such other order or orders as this Hon'ble Tribunal deems fit and proper in the circumstances of the case and thereby render Justice.

Sworn and signed on this the
09th day of June, 2026 at Chennai


 Deputy Executive Engineer,
 Sub Division No.I,
 Hussain Sagar Lake Division,
 Hyderabad.

VERIFICATION

I, T. Srinivasa Rao, Deputy Executive Engineer, Sub Division No.I, Hussain Sagar Lake Division, M.G. Road, Secunderabad, do hereby declare that the contents made in the above paragraphs are true and correct to the best of my knowledge and based on records available with us and I believe the same to be true and correct.

Hence, verified on this the 09th day of June, 2026.


8/6/2026

2nd Respondent



After Compliance



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**REPORT FILED BY THE 2ND
RESPONDENT**

M/s. D.SREENIVASAN, E.No. 158/1994
V.JAIHARISUDHAN, E.No. 3245/2016

**COUNSEL FOR THE 2ND
RESPONDENT**

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